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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 43/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M

Name of the Company		Housing & Urban Development Corporation LtdVs- Pragati Social Infrastructure & Development Ltd & Ors	
Under Section		397/398	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)  Appearing on behalf of date		
1. 2.		il Hague, Adv. Sup. 9610 Sulpado Indre, Adm Sup. 9610 13,12.17	
l. 2, 3-	Siddralla Victor Mila Arpita Ho	Banejee, to for 15/12/17  Letition 15/12/17	
1, 2.		oti Sana, Adv 3 for less. 1, 2,546 900.	
1.	Ayen	Jain, Adv. for Rr. 142	

## ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2, 5, 6, 9 and 10 are present.

Pleadings are complete. Both the parties are directed to file their written submissions within 3 weeks from today with a copy in advance the opposite party(ies).

I.A.No. 456/KB/2017 has been filed with a prayer that respondent no. 1 be directed to make available true copy of the audited account for the financial years 2012-13 to 2015-16. Objections against this application may be filed within 15 days. Thereafter rejoinder, if any, may be filed within 7 days. This I.A. will be heard along with the main C.P. on 15/02/2018.

List it on 15/02/2018 for hearing.

Sd

(Jinan K.R.) Member (J)

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(V.P.Singh) Member (I)